

- IP based CCTV Surveillance System
- Access Control
- Personal and Baggage Screening System.
- Bomb Detection and Disposal System

Incident of fire at Bhilai Steel plant

1824. SHRI MOTILAL VORA:

SHRI SATYAVRAT CHATURVEDI:

Will the Minister of STEEL be pleased to state:

- (a) whether it is a fact that an incident of fire occurred in cable room of PP-I of Bhilai Steel Plant on the mid night of 31st January and 1st February, 2010;
- (b) whether signals of an earthing fault were noticed before it caught fire;
- (c) the time by when the investigation report on the incident would be received;
- (d) whether an incident of fire had occurred earlier also in the Bhilai Steel Plant and if so, the details thereof; and
- (e) the loss incurred by Bhilai Steel Plant due to this incident?

THE MINISTER OF STATE IN THE MINISTRY OF STEEL (SHRI A. SAI PRATHAP): (a) and (b) Yes, Sir, There was a fire in the cable gallery in Power Plant I at Bhilai Steel Plant due to a breakdown of high tension (6.6 KV) cable pertaining to a ball mill motor. Earth fault signal had appeared in the system alongwith breakdown of cable.

(c) An internal committee constituted by SAIL to investigate into the cause of incident has visited Bhilai Steel plant and submitted a report thereon. A separate enquiry has also been ordered by the Ministry of Steel to identify the cause of incident and also to suggest measures to prevent such incidents in future.

(d) No such significant fires have been reported to have occurred earlier in the Bhilai Steel Plant.

(e) The losses on account of the fire on a provisional basis works out to Rs. 10.49 crores.

12.00 NOON

PAPERS LAID ON THE TABLE

MR. CHAIRMAN: Papers to be laid on the Table. Shri Virbhadra Singh.

SHRI SITARAM YECHURY (West Bengal): Sir, I.

MR. CHAIRMAN: Just a minute. Let us finish, first, the laying of Papers on the Table. We are coming to it.

SHRI SITARAM YECHURY: Sir, you saved the Minister. I asked you to club the Questions and you saved him!

(MR. DEPUTY CHAIRMAN in the Chair)

MR. DEPUTY CHAIRMAN: Shri Virbhadra Singh.

Outcome Budget (2010-11) of the Ministry of Steel

THE MINISTER OF STEEL (SHRI VIRBHADRA SINGH): Sir, I lay on the Table, a copy each (in English and Hindi) of the Outcome Budget for the year 2010-11 in respect of the Ministry of Steel. [Placed in Library. See No. L.T. 1823/15/10]

Outcome Budget (2010-11) of the Ministry of Human Resource Development

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRI KAPIL SIBAL): Sir, I lay on the Table, a copy each (in English and Hindi) of the following papers:

- (i) Outcome Budget for the year 2010-11 in respect of the Department of Higher Education in the Ministry of Human Resource Development; and [Placed in Library. See No. L.T. 1829/15/10]
- (ii) Outcome Budget for the year 2010-11 in respect of the Department of School Education and Literacy in the Ministry of Human Resource Development. [Placed in Library. See No. L.T. 1830/15/10]

I. Notification of the Ministry of Chemicals and Fertilizers

II. Outcome Budget (2010-11) of the Ministry of Chemicals and Fertilizers

THE MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILIZERS (SHRI SRIKANT JENA): Sir, I lay on the Table:

- I. A copy (in English and Hindi) of the Ministry of Chemicals and Fertilizers (Department of Pharmaceuticals) Notification No. S.O. 3238 (E), dated the 16 December, 2009, regarding supplies of Urea to be made by domestic manufactures of Urea to States and Union Territories during Rabi season 2009-10, under sub-section (6) of Section 3 of the Essential Commodities Act, 1955. [Placed in Library. See No. L.T. 1848/15/10]
- II. A copy each (in English and Hindi) of the following papers:
 - (i) Outcome Budget for the year 2010-11 in respect of the Department of Fertilizers in the Ministry of Chemicals and Fertilizers.